



TAMIL NADU LEGISLATIVE ASSEMBLY

SEVENTH LEGISLATIVE ASSEMBLY

**SIXTH SESSION--FIRST MEETING
25th January 1983 to 15th February 1983**

RESUME OF BUSINESS

**GOVERNMENT OF TAMIL NADU
1983**

**Legislative Assembly Department
Fort St. George, Madras-600 009**

PREFACE

This publication contains a brief resume of the business transacted by the Tamil Nadu Legislative Assembly during its First Meeting in the Sixth Session of the Seventh Legislative Assembly held from 25th January 1983 to 15th February 1983.

MADRAS-600 009
Dated: 26th February 1983.

G.M. ALAGARSWAMY
Secretary

CONTENTS

Serial number	Subject	Pages
I	Summons	1
II	Duration of the Session	1
III	Sittings of the Assembly	1
IV	Obituary References	2
V	Condolence Resolution	2
VI	Governor's Address and Motion of thanks there upon	3
VII	Panel of Chairmen	3
VIII	Questions	3
IX	Personal Explanation under Rule 105 of the Tamil Nadu Legislative Assembly Rules	3
X	Statement Made by Minister Under Rule 106 of the Tamil Nadu Legislative Assembly Rules	4
XI	Statements Made By Ministers under Rule 107 of Tamil Nadu Legislative Assembly Rules	4
XII	Adjournment Motions	4
XIII	Calling Attention Notices Under Rule 54 of the Tamil Nadu Legislative Assembly Rules	7
XIV	Legislative Business	11
XV	Motions under rule 181 of the Tamil Nadu Legislative Assembly Rules	12
XVI	Government Motions	13
XVII	Privilege Matters	14
XVIII	Presentation of Committee Reports	14
XIX	Annual Financial Statements for 1982-83 and Supplementary Financial Statement for 1981-82 of the Tamil Nadu Electricity Board.	15
XX	Papers placed on the Table of the House	15

**TAMIL NADU LEGISLATIVE ASSEMBLY
SEVENTH ASSEMBLY-SIXTH SESSION-FIRST MEETING**

**RESUME OF WORK TRANSACTED BY
THE TAMIL NADU LEGISLATIVE ASSEMBLY
From 25th January 1983 to 15th February 1983**

I. SUMMONS

Summons for the First meeting of the Sixth Session of the Seventh Legislative Assembly were issued to the Members on the 10th January 1983 in G. O. Ms. No. 6 Legislative Assembly Department, dated 10th January 1983.

II. DURATION OF THE MEETING

The first meeting of the Sixth Session of the Seventh Legislative Assembly commenced on the 25th January 1983 was adjourned on the 15th February 1983 to meet again on the 3rd March 1983.

III. ACTUAL DAYS OF SITTINGS OF THE ASSEMBLY

The Legislative Assembly met for 17 days during the period from 25th January 1983 to 15th February 1983 on the following dates.

25th January 1983, 27th January 1983, 28th January 1983, 29th January 1983, 31st January 1983, 1st February 1983, 2nd February 1983, 4th February 1983, 5th February 1983, 7th February 1983, 8th February 1983, 9th February 1983, 10th February 1983, 11th February 1983, 12th February 1983, 14th February 1983 and 15th February 1983.

In terms of Hours it sat for 78 Hours and 46 Minutes.

The House also met in the evening on the 10th February 1983.

IV. OBITUARY REFERENCES

Obituary References were made in the Assembly on the demise of the following persons on the dates noted against each:-

<i>Serial number and name.</i>	<i>Constituency.</i>	<i>Period in which served as member.</i>	<i>Date of Demise.</i>	<i>Date on which reference was made in the House.</i>
(1)	(2)	(3)	(4)	(5)
1. Thiru V. K. Kannan	Arni (North Arcot District)	1952-57	30-8-1982	25-1-1983
2. Thiru A. Veloo	Mayiladuthurai (Reserved Constituency)	1952-57	24-11-1982	25-1-1983
3. Thiru K. Gajapathy Reddiar	Ponneri General (Chingelput District)	1952-57	15-12-1982	25-1-1983
4. Thiru Achayarya Vinoba Bhave	15-11-1982	25-1-1983
5. Thiru N.M.R. Subbaraman.	Madurai Town (General Urban)	1937-39 1946-52	25-1-1983	27-1-1983
6. Thiru R. C. Samanna Gounder	Thirupathur (North Arcot District)	1957-62	26-1-1983	27-1-1983
7. Thiru K. Marappa Gounder	Avinasi (Coimbatore District)	1957-62 1962-67	19-11-1982	1-2-1983
8. Thiru R. Kanagasabai	Chidambaram (South Arcot District)	1967-71	9-2-1983	11-2-1983

V. CONDOLENCE RESOLUTION

On the 25th January 1983, the Hon. Leader of the House (Minister for Finance) moved the following condolence Resolution, namely:-

"திருச்செந்தூர் தொகுதியிலிருந்து தேர்ந்தெடுக்கப்பெற்று, இப்பேரவையில் அனைத்திந்திய அண்ணா திராவிட முன்னேற்றக் கழக உறுப்பினராக இருந்தவரும், இனிய பண்பும், உள்ளமும், செயல் திறனும் கொண்டவரான திரு சி. கேசவ ஆதித்தன் அவர்கள் 26/11/1982-ஆம் தேதியன்று மறைந்தமை குறித்து இப்பேரவை தனது ஆழ்ந்த துயரத்தைத் தெரிவித்துக்கொள்கிறது. அன்னாரது மறைவால் வருந்தும் அவரது குடும்பத்தினருக்கு இப்பேரவை தனது ஆழ்ந்த பரிவையும், இரங்கலையும் தெரிவித்துக்கொள்கிறது".

The above resolution was passed Nem con and thereafter the House adjourned on that day as a mark of respect to the deceased.

VI. GOVERNOR'S ADDRESS AND MOTION OF THANKS THEREUPON

Thiru Sundar Lal Khurana, Governor of Tamil Nadu addressed the members of both the Houses of the Legislature assembled together in the Legislative Assembly Chamber, Fort St. George, and Madras at 11.00 a.m. on Monday, the 24th January 1983.

The motion of Thanks to the Governor's Address was moved by Thiru K. Kuppusamy and seconded by Thiru M. Chinnaraj on 27th January 1983.

The discussion on the motion of thanks took place in the Assembly for seven days, viz., 27th, 28th, 29th, 31st of January 1983 and 1st, 2nd and 4th February 1983. Fifty-nine members took part in the discussion. The Hon. Chief Minister replied to the debate on the 2nd and 4th February 1983.

Fifty amendments to the motion of thanks were received of which 5 amendments were actually moved in the House on 31st January 1983. At the end of discussion on the motion of thanks all the amendments were by leave of the House withdrawn. On February 4th 1983 except the amendments given by Thiruvalargal L. Balaraman, S. Sivasamy, N.S.V. Chithan, P. Eswaramoorthy alias Soranam and P. Nedumaran which were put to vote and declared lost and the original Motion of Thanks to the Governor's Address was adopted on the 4th February 1983.

VII. PANEL OF CHAIRMEN

On the 27th January 1983, Hon. Speaker announced the following Panel of Chairmen for the Sixth Session of the Seventh Tamil Nadu Legislative Assembly:-

1. Thiru K. Balasubramaniam
2. Thiru R. T. Gopalan.
3. Thiru P. Ponnurangam
4. Thirumathi T. Rajambal
5. Thiru K. Ramani.

VIII. QUESTIONS

Two Hundred and Ninety Starred questions and Seven Short Notice Questions were answered on the floor of the House. Answers to Three Hundred and Ninety Five Unstarred Questions were placed on the Table of the House.

IX. PERSONAL EXPLANATION UNDER RULE 105 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES

On the 15th February 1983, Thiru J. Hemachandran made personal explanation under Rule 105 of the Tamil Nadu Legislative Assembly Rules.

**X. STATEMENT MADE BY MINISTER UNDER RULE 106 OF THE TAMIL
NADU LEGISLATIVE ASSEMBLY RULES**

During the period under review only one statement was made under Rule 106 of the Tamil Nadu Legislative Assembly Rules, i.e. on the 28th January 1983. Hon. Minister for Electricity made a Statement in regard to the agreement entered into between the Electricity Ministers of Kerala and Tamil Nadu on the supply of surplus power to Tamil Nadu.

**XI. STATEMENT MADE BY MINISTER UNDER RULE 107 OF THE TAMIL
NADU LEGISLATIVE ASSEMBLY RULES**

On the 5th February 1983, Hon. Thiru S. N. Rajendran, Minister for Khadi and Public Works made a Statement correcting the answer given to the supplementary question to Question No. 582 answered on the Floor of the House on 20th March 1983.

XII. ADJOURNMENT MOTIONS

The following notices of Motions for adjournment of the Business of the House were brought before the House and the Hon. Speaker with held the consent to raise the same after hearing both Members and Hon. Minister concerned.

<i>Sl. No.</i>	<i>Date.</i>	<i>Name of the Members.</i>	<i>Subject.</i>
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>	<i>(4)</i>
1.	28th January 1983	Thiruvallargal- P.S. Thiruvengadam, R. Rajamanickam Kumar Anandam, R. Navaneetha Krishna Pandian. S.N. Ramaswamy, E. Muthuramalingam N.S.V. Chitthan, P.M. Thangavelraj N. Sivaganam, K.M. Thangamani P. Eswaramoorthy alias Soranam M. Sellamuthu, D. Mony, M. Ambikapathy, P. Uthirapathi	Ban on the movement of Paddy from Thanjavur District.
2.	4th February 1983	Thiruvallargal- A. Rahmankhan, Kumari Anandan S.N. Ramaswamy, R. Navaneetha Krishna Pandian	Incident in Karnataka consequent upon the AIADMK Member Bakthavathsalam Elected to the Karnataka Legislative Assembly taking Oath in Tamil.
3.	5th February 1983	Thiruvallargal- M. Ambikapathy, P. Uthirapathi K.M. Thangamani P. Easwaramoorthy alias Soranam	Death of Six Persons due to the accident caused by the Anna Transport Corporation Bus at Coimbatore District.

<i>Sl. No.</i>	<i>Date.</i>	<i>Name of the Members.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)
4.	7th February 1983	Thiruvallargal- P. Easwaramoorthy alias Soranam J. Hemachandran, M. Sellamuthu D. Mony, O. Subramanian M. Appadurai, P. Ponnurangam K.M. Thangamani	Clashes between two groups of fishermen resulting in police firing causing the death of four persons at Tuticorin on 31st January 1983.
5.	9th February 1983	Thiruvallargal- A. Rahmankhan, R. Umanath P. Eswaramoorthy alias Soranam N. Varadarajan, D. Mony, S. Andi Thevar N.S.V. Chitthan, L. Balaraman O. Subramanian, N. Sundararaj L. Elayaperumal, V. Rajasekaren M. Sundaram, C. Palanimuthu K. Kallan, M. Ambikabathy P. Uthirapathy, S. Ramalingam P.S. Thiruvengadam, P. Nedumaran	Fast under taken by Hon. Chief Minister on 9th February, 1983.
6.	10th February 1983	Thiruvallargal- R. Rajamanickam, K.M. Thangamani L. Balaraman, S. Alagarsamy R. Karuppaiah, P. Uthirapathi S. Ramalingam, P. Easwaramoorthy alias Soranam N. Varadarajan, N. Palanivel R. Krishnan, M. Ambikapathi	Revenue Court Proceedings against farmers for recovery of arrears of loans.
7.	11th February 1983	Thiruvallargal- N. Varadarajan, D. Mony J. Hemachandran, P. Easwaramoorthy alias Soranam. P. Ponnurangam, Babu Janarthanan	Death of Thiru Jaygopal in Sevenwells Police Station, Madras.
8.	11th February 1983	Thiruvallargal- R. Krishnan, J. Hemachandran D. Mony, N. Varadarajan, R. Umanath P. Easwaramoorthy alias Soranam M. Ambikapathy, P. Uthirapathi M. Arumugam, N. A. Poongavanam T. K. Nallappan, S. Ramalingam N. Palanivel, M. Sellamuthu K.R. Sundaram	Clash between Agricultural Labourers near Mayiladuthurai.

<i>Sl. No.</i>	<i>Date.</i>	<i>Name of the Members.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)
9.	15th February 1983	Thiruvallargal- K. Anbazhagan, A. Rahmankhan P. Ponnurangam, P. Easwaramoorthy alias Soranam D. Mony, R. Krishnan, P.S. Thiruvengadam, S. Alagarsamy T.K. Nallappan, R. Karuppaiah M. Ambikapathy, M. Appadurai S. Andithevar, S. Sivasamy J. Hemachandran, Babu Janarthanan N. Palanivel, M. Arumugam B. Sundaram, D. Venugopal S. Ramalingam, A. Sahul Hameed.	Leakage of Question Papers for examination conducted by the Tamil Nadu Public Service Commission prior to the examination.
10.	15th February 1983	Thiruvallargal- P. Easwaramoorthy alias Soranam. P.S. Thiruvengadam, S. Alagarsamy T.K. Nallappan, R. Karuppaiah M. Ambikapathy, S. Sivasamy M. Appadurai, N. Sankaraiah R. Umanath, J. Hemachandran D. Mony, R. Krishnan S. Andithevar, S. Balan, P. Ponnurangam P. Mohamed Ismail, A. Sahul Hameed P. Nedumaran	Shooting incident in Nagercoil consequent on the Hindu religious movement Conference.

**XIII. CALLING ATTENTION NOTICES UNDER RULE 54 OF THE TAMIL
NADU LEGISLATIVE ASSEMBLY RULES**

Twenty statements were made on the floor of the House by the Hon. Ministers under Rule 54 of the Tamil Nadu Legislative Assembly Rules on the following matters of urgent public importance:-

<i>Serial number and date on which the statement was made.</i>	<i>Name of the Members who called the attention of the Minister.</i>	<i>Ministers who made the Statement.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)
(1) 28th January 1983.	Thiruvallargal- P. Vijayaraghavan J. Hemachandran D. Mony M. Sellamuthu	Hon. Minister for Labour.	Strike by the Workers of Government Rubber Estates in Kanyakumari district since 1st April 1982 demanding bonus.
(2) 28th January 1983.	Thiru M. Chinnasamy.	Hon. Minister for Irrigation.	Withering away of Standing crops in Karur area due to non-release of water in Amaravathi river for irrigation for the past 15 days.
(3) 29th January 1983.	Thiru R. Thamaraikkani	Hon. Minister for Information and Religious Endowments.	The anxiety prevailing among Tamil film producers, artists and workers of the film Industry due to the recent increase of price of films by the Indian National Development Council affecting the export of 36 Tamil films to Sri Lanka.
(4) 31st January 1983.	Thiruvallargal- J. Hemachandran D. Mony M. Sellamuthu	Hon. Minister for Labour.	Closure of the Coir Factory in Ammandivillai in Kanyakumari district since 7th September 1982 resulting in the unemployment of thousands of workers.
(5) 1st February 1983.	Thiruvallargal- P. Venkata Subramaniam Dr. K. Sourirajan	Hon. Minister for Health.	The death of a Government Doctor in the Government Kasturba Gandhi Hospital at Madras during the process of Medical termination of pregnancy.

<i>Serial number and date on which the statement was made.</i>	<i>Name of the Members who called the attention of the Minister.</i>	<i>Ministers who made the Statement.</i>	<i>Subject.</i>
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>	<i>(4)</i>
(6) 2nd February 1983.	Thiruvallargal- J. Hemachandran D. Mony M. Sellamuthu	Hon. Minister for Labour.	Non-disbursement of House-building loan to the Government employees in Kanyakumar District.
(7) 4th February 1983.	Thiru R. Thamaraikkani.	Hon. Minister for Finance.	The plight of the public of Tamil Nadu due to the ban imposed by the Government of India on purchase of rice by the Civil Supplies Corporation from other States.
(8) 4th February 1983.	Thiruvallargal- K.R. Sundaram K. Ramani N. Varadarajan P. Eswaramoorthy alias Soranam R. Krishnan.	Hon. Minister for Labour.	Closure of Thirumagal Cotton Mills from 14th October 1982 in Gudiyatham Town resulting in throwing of 600 workers out of employment.
(9) 5th February 1983.	Thiru P.S. Thiruvengadam	Hon. Minister for Education.	The action of the people of Sothukkane village, Chetpet Union, Kalasapakkam Constituency, North Arcot district in not sending their children to school for the past 6 months to stress their demand to have a separate school for Sothukkanni village thereby affecting the education and Midday meals of more than 100 children.
(10) 5th February 1983.	Thiruvallargal- Thiruppur R. Maniamaran M. Arumugam N.A. Poongavanam A.D. Kulasekar A. Rahmankhan M. Chinnarasu Kovaithambi	Hardship caused to thousands of labourers of S. R. C. Mill, Jothi Mill, Tamil Nadu Spinning Mills, Kalapathi Padma Mill, Sirumugai Viscose and Premier Mills in Coimbatore district due to the closure of the above Mills for the past several months".

<i>Serial number and date on which the statement was made.</i>	<i>Name of the Members who called the attention of the Minister.</i>	<i>Ministers who made the Statement.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)
(11) 7th February 1983	Thiruvallargal- R. Thamarakkani, M. Chinnasamy M. Vincent, S. Semmalai P. Venkatasubramanian P. Eswaramoorthy alias Soranam. M. Sellamuthu, D. Mony R. Krishnan, T.K. Nallappan S. Sivasamy, N. Varadarajan J. Hemachandran, K.R. Sundaram N.S.V. Chittan, L. Balaraman O. Subramanian, P. Nedumaran Kumar Anandan, K. Paramalai	Hon. Minister for Education.	Plight of weavers in Tamil Nadu due the hike in the price of yarn.
(12) 8th February 1983	Thiru S. Semmalai	Hon. Minister for Local Administra- tion.	Delay in construction of a bridge across Sarabanga River in Salem District.
(13) 8th February 1983	Thiruvallargal- P. Easwaramoorthy alias Soranam M. Sellamuthu, R. Krishnan D. Mony K.R. Sundaram	Hon. Minister for Health.	Efflux of waste water into Thamaraparani River by Madura Coats Factory in Ambasamudram Constituency.
(14) 10th February 1983	Thiruvallargal- N.V.N. Somu Durai Murugan S. Balan	Hon. Minister for Labour.	Restlessness prevailing among the public due to the removal of 400 huts in New Jaganathpuram, Park Town Constituency, Madras on 21st January 1983.
(15) 11th February 1983	Thiru M. Appadurai	Hon. Minister for Health.	Closure of the Operation theatre in the District Head-quarters Hospital, Tuticorin for the past two months.

<i>Serial number and date on which the statement was made.</i>	<i>Name of the Members who called the attention of the Minister.</i>	<i>Ministers who made the Statement.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)
(16) 12th February 1983	Thiru V. P. Balasubramaniam	Hon. Minister for Health.	Situation arising out of the refusal by the Tamil Nadu Nursing Council to register the names of 300 students trained in the Christian Community Health Guides Training Centre at Ambligai in Madurai District.
(17) 12th February 1983	Thiruvallargal- P. Nedumaran, K. Paramali A.S. Ponnammal.	Hon. Minister for Industries.	The fear of the public that the proposed formation of a Cement Factory in SIPCOT Industrial Centre in Manamadurai would affect the nearby 10,000 acres of fertile lands.
(18) 14th February 1983	Thiru Tiruchi R. Soundararajan	Hon. Minister for Social Welfare.	The anxiety prevailing among the public due to steps taken to set up a big slaughter house near Thiruvallur.
(19) 15th February 1983	Thiruvallargal- S. Balan, L. Elayaperumal S. Ramalingam, K.R. Sundaran K. Ramani, N. Varadarajan P. Easwaramoorthy alias Soranam	Hon. Chief Minister.	Death of 30 youths due to drowning in the sea while bathing in Madras on Kanum Pongal Day.
(20) 15th February 1983	Thiru R. Thamaraiikkani	Hon. Minister for Information and Religious Endowments.	Difficulties experienced by the labourers employed in the Leather Industry due to the ban imposed by the Central Government on the export of snake skins.

XIV. LEGISLATIVE BUSINESS

During this period 16 Bills were introduced of which 9 Bills were considered and passed. The details of Bills which were introduced, considered and passed are as follows:-

Serial number and name of the bills (1)	Date of Introduction. (2)	Date of Consideration and passing. (3)
1. The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Bill, 1983 (L.A. Bill No. 1 of 1983).	27th January 1983	..
2. The Tamil Nadu General Sales Tax (Amendment) Bill, 1983 (L.A. Bill No. 2 of 1983).	Do.	..
3. The Tamil Nadu Prohibition (Amendment) Bill, 1983 (L.A. Bill No. 3 of 1983).	31st January 1983	8th February 1983
4. The Madras High Court (Jurisdictional Limits) Extension Bill, 1983 (L.A. Bill No. 4 of 1983).	Do.	..
5. The Tamil Nadu Entertainments Tax (Amendment) Bill, 1983 (L.A. Bill No. 5 of 1983).	1st February 1983	11th February 1983
6. The Tamil Nadu Entertainments Tax Second Amendment Bill, 1983 (L.A. Bill No. 6 of 1983).	Do.	..
7. The Letters Patent providing for Sheriff Appointment (Tamil Nadu Amendment) Bill, 1983 (L.A. Bill No. 7 of 1983).	2nd February 1983	10th February 1983
8. The Madras City Police and the Tamil Nadu District Police (Amendment) Bill, 1983 (L.A. Bill No. 8 of 1983).	4th February 1983	..
9. The Panchaiyappa's Trust (Taking over of Management) Amendment Bill 1983 (L.A. Bill No. 9 of 1983).	5th February 1983	10th February 1983
10. The Tamil Nadu Marine Fishing Regulation Bill, 1983 (L.A. Bill No. 10 of 1983).	7th February 1983	Do.
11. The Tamil Nadu Agricultural Produce Markets (Amendment and Special Provisions) Amendment Bill, 1983 (L.A. Bill No. 11 of 1983).	8th February 1983	11th February 1983
12. The Tamil Nadu Agricultural Produce Markets (Amendment) Bill, 1983 (L.A. Bill No. 12 of 1983).	Do.	Do.

Serial number and name of the bills (1)	Date of Introduction. (2)	Date of Consideration and passing. (3)
13. The Tamil Nadu Legislature (Prevention of Disqualification) Amendment Bill, 1983 (L.A. Bill No. 13 of 1983).	11th February 1983	Do.
14. The Tamil Nadu Recognition of State Register of Practitioners of Indian Medicine Bill, 1983 (L.A. Bill No. 14 of 1983).	Do.	Do.
15. The Tamil Nadu Cultivating Tenants (Protection from Eviction) Bill, 1983 (L.A. Bill No. 15 of 1983).	15th February 1983	
16. The Tamil Nadu Debt Relief (Amendment) Bill, 1983 (L.A. Bill No. 16 of 1983).	15th February 1983	

XV. MOTIONS UNDER RULE 181 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES

1. On 8th February 1983, Thiru A. Rahmankhan moved the following motions under Rule 181 of the Tamil Nadu Legislative Assembly Rules.

"that this house disapproves the Tamil Nadu Prohibition (Second Amendment) Ordinance, 1982 (Tamil Nadu Ordinance No. 13 of 1983 promulgated by the Governor on 1st December 1982".

The Motion was put to vote and declared lost.

2. On 8th February 1983, Thiru A. Rahmankhan moved the following Motion under Rule 181 of the Tamil Nadu Legislative Assembly Rules.

"That this House disapproves the Tamil Nadu Entertainments Tax (Third Amendment) Ordinance, 1982, (Tamil Nadu Ordinance No. 11 of 1982) promulgated by the Governor on 13th November 1982".

The Motion was put to vote and declared lost.

(3) On 10th February 1983, Thiru A. Rahmankhan moved the following Motion under Rule 181 of the Tamil Nadu Legislative Assembly Rules.

"that this House disapproves the Letters Patent Providing for Sheriff Appointment (Tamil Nadu Amendment) Ordinance, 1982 (Tamil Nadu Ordinance No. 15 of 1982) promulgated by the Governor on 19th December 1982".

The Motion was put to vote and declared lost.

4. On 10th February 1983, Thiru A. Rahmankhan moved the following Motion under Rule 181 of the Tamil Nadu Legislative Assembly Rules.

"that this House disapproves the Pachaiyappa's Trust (Taking over of Management) Amendment Ordinance, 1982 (Tamil Nadu Ordinance No. 16 of 1982) promulgated by the Governor on 19th December 1982.

The Motion was deemed to have been withdrawn as the Member was not in his seat.

XVI. GOVERNMENT MOTIONS

1. On 10th February 1983, Hon. the Leader of the House (Minister for Finance) moved the following motions.

"that the Rule 32 of the Tamil Nadu Legislative Assembly Rules be suspended and the House do resolve to transact Government Business.

The motion was put and carried.

2. On 10th February 1983, Hon. the leader of the House (Minister for Finance) moved the following motion under Rule 30 (3) of the Tamil Nadu Legislative Assembly Rules:-

"that the Serial No. 1 Consideration of the Tamil Nadu Entertainments Tax (Amendment) Bill, 1983, in item No. 6 under the heading 'Government Bills-Consideration, in today's agenda be taken up after the Tamil Nadu Agricultural Produce Markets (Amendment) Bill, 1983", is taken up.

The motion was put and carried.

3. On the 10th February 1983, Hon. the leader of the House (Minister for Finance) moved the following motion:-

"that the white paper on drought situation be taken up today by 4-00 p.m. and the leftover Bills, in today's agenda be taken up tomorrow".

The motion was put and carried.

4. On the 10th February 1983, Hon. Thiru S. D. Somasundaram, Minister for Revenue moved the following motion:-

"that the White Paper on the drought situation prevailing in Tamil Nadu which was placed on the Table of the House on 9th February 1983 be taken up for discussion".

The motion was put and carried.

5. On the 11th February 1983, Hon. Minister for Health moved the following motion under Rule 30(3) of the Tamil Nadu Legislative Assembly Rules:-

"that item No. (3) under Government Bills Consideration be taken up first instead of item Nos. (1) and (2) in today's agenda".

The motion was put and carried.

6. On the 15h February 1983 Hon. the leader of the House (Minister for Finance) moved that Rule 58 of the Tamil Nadu Legislative Assembly Rules which prescribed that not more than one matter shall be taken up at the same sitting be suspended for today.

The motion was put and carried.

7. On the 15th February 1983, Hon. the leader of the House (Minister for Finance) moved that the House be adjourned to meet again at 10-00 a.m. on the 3rd March, 1983.

The motion was put and carried.

XVII. PRIVILEGE MATTERS

1. On the 7th February 1983, Thiru A. Rahmankhan raised a matter of Privilege for promulgating an Ordinance on the Tamil Nadu Essential Services Maintenance, Ordinance, 1982, (Tamil Nadu Ordinance No. 12 of 1982) when a Bill with similar provisions was under the consideration of the select committee. Hon. Speaker after hearing the statement made by Hon. Minister for Co-operation and Law reserved his ruling. On the 8th February 1983 Hon. Speaker ruled that there was no case of breach of privilege in the matter and withheld his consent to raise the matter as there was provision in the Assembly Rules itself about ordinance promulgated when a Bill was pending before the House.

2. On the 9th February 1983, Thiru Duraimurugan, raised a matter of privilege, stating that false information has been given in the Governor's Address as to the date on which the report on drought condition was sent to the Government of India, Hon. Speaker after hearing the statement made by Hon. Leader of the House reserved his ruling. On the 11th February 1983 Hon. Speaker held that there was no prima facie case of breach of privilege involved in the matter and withheld his consent to raise the matter.

3. On the 9th February 1983, Hon. Speaker has referred to the Committee of privilege a privilege matter relating to an incident that took place in the House on that day with a direction that the report of which should be presented with in a month.

XVIII. PRESENTATION OF COMMITTEE REPORTS

Name of the report.	Date of presentation
1. Report of the Committee on Privileges	On 31st January 1983.
2. Twentieth Report of the Committee on Public undertakings.	On 4th February 1983.
3. Twenty-first Report of the Committee on Public Undertakings.	On 4th February 1983.
4. Twenty Second Report of the Committee on Public Undertakings.	On 4th February 1983.
5. Seventeenth Report of the Committee on Public Accounts.	On 4th February 1983.
6. Third Report of the Committee on Government Assurances.	On 10th February 1983.

**XIX. ANNUAL FINANCIAL STATEMENTS FOR 1982-83 AND
SUPPLEMENTARY FINANCIAL STATEMENT FOR 1981-82 OF
THE TAMIL NADU ELECTRICITY BORAD**

The discussion on the Annual Financial Statements for 1982-83 and the Supplementary Financial Statement for 1981-82 of the Tamil Nadu Electricity Board was initiated by Thiru S. Ramachandran, Minister for Electricity on the 4th February 1983 and the discussion took place for three days on 4th February 1983, 6th February 1983 and 7th February 1983.

XX. PAPERS PLACED ON THE TABLE OF THE HOUSE

During the period 189 papers were placed on the Table of the House, details of which are given below:-

A. Statutory Rules and Orders:	151
B. Report Notification and other papers	38

		Total		189
